

National Company Law Tribunal

Allahabad Bench

CP NO. 100/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Proview Rishabh Infra Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MS. NALINI	ADV	Rec. No 1,2 (thru Lk) & 3	Nalini
2.	Shadab Alam	ADV	Petitioner	Shadab

CP No. 100/ND/2013


Shri Sadab Alam proxy for petitioner Counsel Siddharth Singhal. Miss Nalini for the
Respondent. As the Senior Counsel from both the sides are not available today.

Hence, the matter is adjourned on 6th November, 2017.

The matter be listed on 6th November, 2017.

Dated: 10.10.2017

Typed by
P.K. Jyoti


H.P. Chaturvedi, Member (Judicial)